GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION No. 3562 TO BE ANSWERED ON 20.12.2021

Utilisation of Funds under NCAP

3562. SHRIMATI KANIMOZHI KARUNANIDHI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of the State-wise allocation and utilisation of funds under the National Clean Air Programme (NCAP) since 2019;
- (b) whether the Government has allocated funds for the installation of Continuous Ambient Air Quality Monitoring Systems (CAAQMS) in India and if so, the district-wise details of funds allocated in the State of Tamil Nadu and CAAQMS installed in the State till date; and
- (c) whether the Government has an assessment mechanism to look over the effective implementation of the National Clean Air Programme (NCAP) and if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ASHWINI KUMAR CHOUBEY)

(a) to (c):

Government of India has launched National Clean Air Programme (NCAP) as a national level strategy to reduce air pollution levels across the country. City Specific Action Plans have been prepared for the identified 132 non-attainment and million plus cities including four cities of Tamil Nadu (Chennai, Madurai, Trichy &Thoothukudi) and have rolled out for implementation in these cities. Rs. 375.44 crore have been released to non-attainment cities under NCAP and Rs. 4400 crore have been released to 42 cities with million plus population as per the recommendations of the 15th Finance Commission to tackle the problem of air pollution. Under NCAP, Rs. 93.18 Cr has been utilized by the states for improvement in air quality in FY 2019-20 and FY 2020-21. The details of status of funds released under NCAP is provided at **Annexure I.**

Steering, Monitoring and Implementation Committees have been constituted at Central and State level for monitoring the implementation of National Clean Air Programme (NCAP). Further, City level nodal officers have been nominated by CPCB to monitor ground implementation of NCAP in collaboration with city implementation committees.

NCAP is based on collaborative efforts of identified stakeholders to implement the identified and approved city action plan for improvement of air quality. The program will depend on convergence of resources from various schemes of Central and State Governments and also prioritization of departmental mandates. The city specific action plan has approval of State Government for its implementation.

The City Specific Action Plans focus on city specific short/ medium/ long term actions to control air pollution from sources such as vehicular emissions, road dust, burning of biomass/ municipal solid waste, construction activities, industrial emissions, strengthening the monitoring network and increasing public awareness. The details of action plans are available at https://cpcb.nic.in/approved-city-action-plans/etc. Further, Public Grievance Redressal System and Graded Response Action Plan have been developed and hot spots have been identified.

City level implementation committees and Air Quality Management Cells (AQMC) at Urban Local Bodies level have also been constituted to monitor the progress of city action plan at ground level.

Under NCAP, a total amount of Rs. 3.06 Cr released for 4 cities in Tamil Nadu during F.Y. 2019-20 and 2020-21 collectively. Further, under XV-FC an amount of Rs. 181 Cr, Rs. 31 Cr, Rs. 21 Cr was released to Chennai, Madurai and Trichy respectively for F.Y. 2020-21 for improvement in air quality by Department of Expenditure, Ministry of Finance. The details are annexed at **Annexure II**.

Ambient air quality monitoring network of Manual Monitoring Stations and Continuous Ambient Air Quality Monitoring Stations (CAAQM) are at 1193 locations covering 452 cities across the country. The details of ambient air quality monitoring stations State / UT – wise is given in **Annexure III.**

Annexure I

Details of Grants received under NCAP during the Financial Year 2019-20 & 2020-21 (In ₹

crore)

	S		FY	7:2019	-20	F	Y:20-2	21	Total	Utilisation
State	.N o.	City	1st	2nd	Tota	3rd	4th	Tota	Cumulat ive Fund	Certificate
			Inst	Inst	1	Inst	Inst	1	Released	received
	1	Srikakulam				2.00				
	2	Chitoor				2.00				
	3	Ongole				2.00				
	4	Vizianagaram				2.00				
	5	Eluru				2.00				
	6	Rajamundry				2.00				
	7	Anantapur				2.00				
Andhra	8	Kadapa			6.36	1.00		17.2	23.64	2.27
Pradesh	9	Vijayawada	6.00					8		
	10	Guntur	0.12				0.7			
							6			
	11	Kurnool	0.06				0.7			
							6			
	12	Nellore	0.06				0.7			
	13	Vishelrometrom	0.12				6			
	13	Vishakapatnam	0.12							
Chandigarh	14	Chandigarh	6.00	2.2	8.28	5.00		5.00	13.28	5.01
	15	Raipur	6.00							
Chhattisgar	16	Bhilai	6.00		12.0			1.00	13.06	2.76
h	17	Korba	0.06		6	1.00				_,,,
Gujarat	18	Surat	6.00		12.0			-	12.00	-
	19	Ahmedabad	6.00							
	20	Baddi	0.06			3.00				
Himachal	21	Nalagarh	0.06		0.24	3.00		10.0	10.24	0.24
Pradesh	22	Paonta Sahib	0.06		0.24	1.00		0	10.27	0.24
	23	Sunder Nagar	0.06			1.00				

	S		FY	7:2019	-20	F	Y:20-2	21	Total	Utilisation
State	.N o.	City	1st Inst	2nd Inst	Tota l	3rd Inst	4th Inst	Tota l	Cumulat ive Fund Released	Certificate received
	24	Damtal				1.00				
	25	Parwanoo				1.00				
	26	Kala Amb				3.00				
Jammu &	27	Jammu	0.12		0.12	3.00		8.00	8.12	0.12
Kashmir	28	Srinagar				5.00				
Jharkhand	29	Dhanbad	6.00		6.00			0.00	6.00	3.00
	30	Bangalore	6.00							
	31	Gulburga	0.12				0.3			
		Guiouiga	0.12				8			
Karnataka	32	Hubli-Dharwad	0.12		6.30		0.3	1.52	7.82	2.69
							8			
	33	Devanagere	0.06				0.7 6			
	34	Bhopal	6.00	4.0						
	35	Gwalior	6.00	4.0				-		
3.6.19	36	Indore	0.12	0.0	20.6					
Madhya Pradesh				0.0	20.6		0.3	1.52	22.12	9.12
Frauesii	37	Ujjain	0.12	8	0		8			
				0.0			0.7			
	38	Sagar	0.06	4			6			
				0.0			0.3			
	39	Dewas	0.06	4			8			
	40	Mumbai	6.00	3.5						
Maharashtra	41	Nagpur	6.00	3.4	39.8 5			11.4	51.25	4.06
	42	Navi Mumbai	6.00	3.4						

	S		FY	Z:2019-	-20	F	Y:20-2	21	Total	Utilisation
State	.N o.	City	1st Inst	2nd Inst	Tota l	3rd Inst	4th Inst	Tota l	Cumulat ive Fund Released	Certificate received
	43	Pune	6.00	3.4					Reicascu	
	44	Amravati	0.12	0.0			1.1			
	45	Aurangabad	0.12	0.0						
	46	Nashik	0.12	0.0						
	47	Kolhapur	0.12	0.0			0.7 6			
	48	Sangli	0.12	0.0			0.7 6			
	49	Solapur	0.12	0.0			0.3			
	50	Ulhasnagar	0.12	0.0			1.9			
	51	Akola	0.06	0.0			1.1 4			
	52	Badlapur	0.06	0.0			1.9 0			
	53	Chandrapur	0.06	0.0			1.1 4			
	54	Jalgaon	0.06	0.0			0.7 6			
	55	Jalna	0.06	0.0			1.1 4			
	56	Latur	0.06	0.0			0.3			
	57	Kalinga Nagar				3.00				
	58	Cuttack	6.00							
Odicha	59	Bhubaneswar	0.00		6.18			6.04	12.22	3.62
Odisha	60	Balasore	0.06		0.10		0.7 6	0.04	12.22	3.02
	61	Rourkela	0.06				1.1			

	S		FY	7:2019	-20	F	Y:20-2	21	Total	Utilisation
State	.N o.	City	1st Inst	2nd Inst	Tota l	3rd Inst	4th Inst	Tota l	Cumulat ive Fund Released	Certificate received
	62 63 64	Talcher Angul Ludhiana	0.06				1.1			
	65 66 67	Amritsar Jalandhar Khanna	6.00 0.12 0.06			4.00	1.9			
Punjab	68 69 70	Gobindgarh NayaNangal Pathankot/Dera Baba Patiala	0.06 0.06 0.06		12.4	3.00	0.7	15.0	27.52	4.70
	72 73	DeraBassi Jaipur	0.06 6.00				0.3			
Rajasthan	74 75 76		6.00 6.00 0.06		18.1		1.9 0	3.80	21.92	12.55
Tamilnadu	77	Udaipur Tuticorn/Thooth ukudi	0.06	10	0.06	3.00	0	3.00	3.06	-
Telangana	79 80	Hyderabad Nalgonda	0.06	4.8 0 0.0 4	11.0		0.3	2.76	13.76	2.33
	81	Patancheru Sangareddy	0.06	0.0		2.00	0.3			
Uttar Pradesh	83	Agra Allahabad	6.00	3.4 5 3.4	48.4			12.1	60.63	10.05

S			FY	Z:2019-	-20	F	Y:20-2	21	Total	Utilisation
State	.N	City	1st	2nd	Tota	3rd	4th	Tota	Cumulat	Certificate
	0.		Inst	Inst	1	Inst	Inst	1	ive Fund	received
				5					Released	
				3.4						
	85	Kanpur	6.00	5						
	86	Lucknow	6.00	3.4						
	80	Luckilow	0.00	5						
	87	Varanasi	6.00	3.4						
,				7			1.9			
	88	Moradabad	0.12	8			0			
	00	D '1	0.12	0.0			1.9			
	89	Bareily	0.12	8			0			
	90	Firozabad	0.12	0.0			1.9			
				8			0			
	91	Jhansi	0.12	0.0			1.1			
				0.0			1.9			
	92	Khurja	0.06	4			0			
	93	Anpara	0.06	0.0			1.1			
		1		4			4			
	94	Gajraula	0.06	0.0			1.1			
				0.0			1.1			
	95	Raebareli	0.06	4			4			
	96	Kashipur	0.06			3.00		11.0		
Uttrakhand	97	Rishikesh	0.06		0.12	5.00		11.0	11.12	5.91
	98	Dehardun				3.00		0		
	99	Kolkata	6.00							
	10	Howrah				5.00				
West	10							13.0		
West Bengal	10	Haldia			6.00	3.00		0	19.00	10.95
.5	10					- 100				
	2	Durgapur				3.00				
	10	Barrackpore				2.00				

	S		FY	Z:2019	-20	F	Y:20-2	21	Total	Utilisation
State	.N o.	City	1st Inst	2nd Inst	Tota l	3rd Inst	4th Inst	Tota l	Cumulat ive Fund Released	Certificate received
	3									
	10 4	Patna	6.00	4.0						
Bihar	10 5	Gaya	0.06	0.0	10.2	2.00		7.00	17.20	13.24
	10 6	Muzaffarpur	0.06	0.0		5.00				
	10 7	Guwahati	0.12			5.00				0.44
	10 8	Nagaon	0.06		0.36	2.00		12.0	12.36	
Assam	10 9	Nalbari				2.00				
	11 0	Sibsagar	0.06			2.00				
	11	Silchar	0.06			1.00				
Nagaland	11 2	Dimapur	0.06		0.12	3.00		6.00	6.12	0.12
Nagaland	11 3	Kohima	0.06		0.12	3.00		0.00	0.12	
Meghalaya	11 4	Byrnihat				3.00		3.00	3.00	-
		Total	173. 04	51. 88	224. 92	111. 00	39. 52	150. 52	375.44	93.18

Annexure-II

Details of Grants received to Tamilnaduunder NCAP during the Financial Year 2019-20 & 2020-21

(Rs in Crore)

S.No	Cities	F.Y. 2019-20			F.Y. 2020-21				
		1 st	2 nd	Total	3 rd	4 th	Total	Total Cumulative	
1.	Thoothukudi	0.06	-	0.06	3.00	-	3.00	3.06	

Details of Grants received to Tamilnaduunder 15th Finance Commission during the F. Y. 2020-21

(Rs. in Crore)

S.	Cities	FY:2020-21							
No.	Cities	1 st	2 nd	Total					
		Instalment	Instalment	Total					
1.	Chennai U.A.	90.5	90.5	181					
2.	Madurai U.A.	15.5	15.5	31					
3.	Tiruchirappalli U.A.	10.5	10.5	21					
	Total	116.5	116.5	233					

Annexure III

Sl.			ľ	Number of stat	tions per sta	ite	
No.	State / Union Territory	2019-	2020	2020-	2021	2021-	2022
	_	CAAQMS	NAMP	CAAQMS	NAMP	CAAQMS	NAMP
1.	Andaman & Nicobar (UT)	0	0	0	0	0	2
2.	Andhra Pradesh	6	72	6	72	6	72
3.	Arunachal Pradesh	0	2	1	2	1	2
4.	Assam	1	23	2	23	2	31
5.	Bihar	9	8	11	8	16	8
6.	Chandigarh (UT)	1	5	1	5	2	5
7.	Chattisgarh	0	13	0	13	1	17
8.	Dadara& Nagar Haveli and Daman & Diu (UT)	0	6	0	6	0	6
9.	Delhi (UT)	38	10	40	10	40	10
10.	Goa	0	18	0	18	0	18
11.	Gujarat	6	24	6	24	15	24
12.	Haryana	28	5	30	5	30	5
13.	Himachal Pradesh	0	25	0	25	0	25
14.	Jammu & Kashmir (UT)	0	7	1	7	1	29
15.	Jharkhand	1	10	1	10	1	10
16.	Karnataka	20	30	31	30	31	30
17.	Kerala	8	28	9	29	9	29
18.	Ladakh (UT)	0	0	0	0	0	0
19.	Lakshadweep (UT)	0	1	0	1	0	1
20.	Madhya Pradesh	16	39	16	42	16	42
21.	Maharashtra	22	80	41	80	41	80
22.	Manipur	0	1	0	1	0	1
23.	Meghalaya	1	10	1	10	1	10
24.	Mizoram	0	11	1	19	1	19
25.	Nagaland	0	4	1	9	1	9
26.	Odisha	2	38	2	38	2	38
27.	Pondicherry (UT)	0	6	1	6	1	6
28.	Punjab	8	47	8	47	8	47
29.	Rajasthan	10	39	10	39	10	39
30.	Sikkim	0	9	0	9	0	9
31.	Tamilnadu	5	31	11	31	11	55
32.	Telangana	6	25	6	25	6	25
33.	Tripura	0	2	1	2	1	2
34.	Uttar Pradesh	26	77	27	82	45	84
35.	Uttarakhand	0	8	0	8	0	8
36.	West Bengal	14	79	14	82	14	82
	28 states + 8 UTs	228	793	279	818	313	880